

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 55 OF 2016

Dated: 23rd March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s Bhoruka Power Corporation Ltd. ...Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Pallavi Mohan**

ORDER

Issue notice to the respondents returnable on 07.04.2016. Dasti in addition is permitted.

List the matter on **07.04.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**